

## Annexure-8

Name of the corporate debtor: RAMOS CERAMIC PRIVATE LIMITED

Date of commencement of CIRP 14<sup>th</sup> February, 2024

List of creditors as on 12<sup>th</sup> March, 2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount Of Any Mutual dues ,that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related party?	% of voting share in CoC					
1	GIBRALTAR GLASS AND CERAMICS PRIVATE LIMITED	01/03/2024	65,96,194	65,96,194	Unsecured	0	0	No	13.94%	0	0	0	0	Nil
2	SICER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SICER INKERA PRIVATE LIMITED)	05/03/2024	1,60,48,191	1,60,48,191	Unsecured	0	0	No	33.92%	0	0	0	0	Nil
3.	FAVOURITE MINERALS LLP	12/03/2024	2,46,70,193	2,46,70,193	Unsecured	0	0	No	52.14%	0	0	0	0	Nil
	<b>Total</b>		<b>4,73,14,578</b>	<b>4,73,14,578</b>					<b>100%</b>					